

Central Administrative Tribunal  
Principal Bench

OA No. 3136/2017

New Delhi, this the 12th day of September, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Smt. Nita Chowdhury, Member (A)**

Amit Sharma (Aged about 37 years) Group 'C'

Designation: Commercial Supervisor (Booking)

s/o Ram Dutt,

R/o 602, E/14, Ward No.3,

Teachers Colony, Mehrauli

New Delhi – 110 030.

...Applicants

(By Advocate: Sh. P.K. Ghosh)

Versus

Union of India through:

1. Secretary,  
Railway Board,  
Rail Bhawan, New Delhi.
2. General Manager,  
North Railway,  
Baroda House, New Delhi.
3. Chief Personnel Officer,  
Northern Railway, Baroda House,  
New Delhi.
4. Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.
5. Sr. Divisional Personnel Officer,  
Northern Railway, State Entry Road,  
New Delhi.
6. Sr. Divisional Commercial Manager,  
Northern Railway, State Entry Road,  
New Delhi. ....Respondents

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (A):**

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Court to withdraw this OA with liberty to file fresh O.A. with better particulars. Accordingly, this OA is dismissed as withdrawn with liberty, as prayed for.

**(Nita Chowdhury)**  
Member (A)

**(V. Ajay Kumar)**  
Member (J)

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